

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/15	TP 39/17	For compliance of office objections raised by registry	433(e) / 433(f)	Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Sandeepa

8867343072

petitioner



2) Divanama Krishnaiah

A Counsel for petitioner is present. Counsel for respondent is also present. Again counsel for petitioner has requested time to comply the objections and time is granted as a last chance to 06.11.2017. No further adjournment will be given. In case the petitioner fails to comply the objections necessary orders will be passed.

List it on 06.11.2017.

MEMBER (J)

MEMBER (T)